

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/87(CHE)2024
NAME OF THE PETITIONER(S) : Indian Bank
NAME OF THE RESPONDENTS : Pappathi
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Mohammed Fayaz Ali for the Petitioner.

This petition has been filed for initiation of Insolvency proceedings against the personal guarantor.

Date of NPA is mentioned as 01.10.2007 and there is a recovery certificate from DRT dated 05.01.2017.

The Petitioner has also stated that there is an OTS proposal dated 06.07.2023 and another proposal dated 17.02.2024.

Ld. Counsel for the Petitioner has to explain how the petition is maintainable under limitation act during the next date of hearing.

List the petition for hearing on **28.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)